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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD



IA 251 of 2017 in TP No. 26/397-398/NCLT/AHM/2016 (New)
CP No. 46/397-398/CLB/MB/2012 (Old)

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018**

Name of the Company: Radhakishan B. Ruchanadani
V/s.
Beeccelene Textile Mills Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	CS MANOJ HURKUT	PCS	R-1 to R-5	

ORDER

Learned PCS Mr. Dhiren Dave present for Applicant. Learned PCS Mr. Manoj Hurkut present for Respondents in IA 251/2017.

For report of the valuer.

List the matter on 01.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of February, 2018.